Annexure 8

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Name of the corporate debtor: Kumarakom Aqua Serene Private Limited; Date of commencement of CIRP: 26.07.2022 List of creditors as

on: 09.08.2022

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List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of Details o					Kerala	State	Electricity	Board Limited.	Kannan &	Kassim,	Chartered	Accounta	nts.	6	
Name of Details of claim creditor received	Date of	receipt			09.08.2022 3,43,924				Kannan & 08.08.2022 94,400						
fclaim	Amount	claimed			3,43,924				94,400					4,38,324	
Details of claim admitted	Date of Amount Amount Nature Amount	receipt claimed of claim of admitted claim			3,43,924				80,000					4,23,924	
	Nature	of claim			Supplier 0	of	Services		Supplier (of	Services				
		covered by	security	interest	0				0						
	Amount	covered by related guarantee party?			0				0						
	Whether	party?			No				No						
	% of	voting share in	CoC		0				0			1	UWU	182	E P A
Amount of Amount Amount Amount Remarks, contingent of any of of claim if any	claim				0				0				HON	01163/14	77-1255 N * N
Amount of any	mutual	that may admitted	be set-off		0				0						THE SHAPE
Amount	claim	admitted			0				14,400					14,400	
Amount Rema of claim if any	under				0				0						
Remarks, if any															